

(ख) क्या यह भी सच है कि महाराष्ट्र सरकार ने इसकी सूचना भारत सरकार को दी थी ; और

(ग) यदि हां, तो भारत सरकार ने इस और क्या कार्यवाही की है ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री हाथी) : (क) और (ख) । जी हां ।

(ग) यदि कोई ऐसा कार्य कानून के खिलाफ होगा, तो उस पर कानून के अनुसार कार्यवाही की जायेगी ।

Strike by Municipal Sweepers

1772. **Shri D. C. Sharma:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that Municipal sweepers in three city zones are on strike as a protest against the contract system for removal of refuse; and

(b) if so, the action taken or proposed to be taken in the matter?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) Lorry sweepers engaged in the three city zones had resorted to a strike in sympathy with the cause of the lorry sweepers in the Karol Bagh zone. They however, resumed work from the 25th November, 1964 following an agreement to the effect that the dispute arising from the demand for the abolition of contract system for removal of refuse, be left to the decision of the Mayor.

(b) Does not arise.

Training of Officers of Delhi Education Directorate

1773. **Shri D. C. Sharma:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that some officers of the Directorate of Education, Delhi Administration who are on the verge of retirement have been sent to the United Kingdom for cer-

tain training on Government expenses;

(b) if so, the reasons therefor;

(c) whether any complaints have been received in this regard; and

(d) the action taken thereon?

The Minister of Education (Shri M. C. Chagla): (a) No, Sir, the only officer who went abroad recently is not on the verge of retirement and training expenses were not borne by Government.

(b) Does not arise.

(c) One communication was received suggesting that a younger man who may serve at least for two decades should have been sent at Government cost.

(d) No action was considered necessary.

Confidential Letter Regarding I.G.P. of Kerala

1774. **Shri Mani Yangadan:** Will the Minister of Home Affairs be pleased to state:

(a) whether any enquiry has been held as to how the photostat copy of a confidential letter regarding the Inspector General of Police, Kerala, happened to be published in certain Malayalam newspapers; and

(b) if so, the result of the enquiry?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) An enquiry regarding the publication of the photostat copy of a confidential letter is being made by the local police in Kerala State.

(b) The matter is still under investigation.

Officers of C.S.S.

1775. **Shri S. M. Banerjee:** Will the Minister of Home Affairs be pleased state:

(a) whether it is a fact that a large number of Under Secretaries of the